

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 5th February, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 234/2015 (M.A. No. 830/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4 Mr. Gopal Jha & Mr. Gautam Singh, Adv.
2.	Original Application No. 556/2015 (M.A. No. 1324/2015 & M.A. No. 112/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Padma Priya & Manu Chaturvedi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Nikhil Singhvi, Adv. for R-6
3.	Execution Application No. 01/2016 (Earlier M.A.No.1044/2015) In Original Application No. 94/2014	Ravinder Yadav Vs. GNCTD & Ors.	Mr. Ravinder Yadav, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Ms. Jasvin Dhama, Adv. for R-3 Mr. D. Rajeshwar Rao, Adv. for R-5 Ms. Puja Kalra, Adv. for SDMC
FOR HEARING			
4.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun K. Sharma, Adv. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv.
5.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Rahul Dhawan, Adv. for Applicant in M.A. No. 1061/2015 Mr. Maheen Pradhan, Adv. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7 Mr. M. L. Lahoty, Adv. Mr. Dhruv Tamta & Mr. Rajiv Bansal, Adv. for DDA

6.	Original Application No.50/2015 (M.A.No.149/2015 & (M.A.No.244/2015)	Aparna Singh Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Dhruv Tamta, Adv. for R-3 Mr. Rajiv Bansal for R-5 Mr. R. K. Pillai, Adv. for R-6 Mr. Sajid Sultan, Adv.
7.	Appeal No. 108/2015 (M.A. No. 943/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh K.Sabharwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Raj Panjwani, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB
8.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 2 Mr. Vishwendra Verma, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal with Mr. Kush Sharma, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tavinder Singh, Adv. for DUSIB Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjana Saddy, Adv. for r-9
9.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul, Adv. for R-2 to 6 Mr. Alok Sangwan, Adv. for R-8
10.	Original Application No. 434/2015	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Vivek Kumar Tondon, Adv. Mr. Birja Mahapatra, Adv. for R-2

DATE : 5th February, 2016

Time : 2.00 PM

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

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HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

FOR HEARING			
1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Raval, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	M.A. No. 1164/2015 & (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay & Mr. Nishant Kumar, Adv. Mr. Harin P. Raval, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Raval, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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